

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

**16<sup>th</sup> February, 2019**

No. HCM/E-43/2016Estt./Pt.-I/Vol.-VIII/1764 It is hereby notified that the technical bid for the e-tender No. HCM/E-43/2016-Estt/Pt-I/Vol-VIII for procurement of 1(one) number of Justice Clock (Video Wall/Electronic Display Board) for High Court of Manipur under Phase-II of eCourt Project have been opened on 22<sup>nd</sup> November, 2018. Technical bids for the three bidders namely

1. M/s Video Wall India Pvt. Ltd., Mumbai,
2. M/s Addsoft Technologies, Odisha and
3. M/s Infonics Technologies, Noida

have been evaluated. All the bidders are hereby declared as technically qualified and their financial bids will be opened on **Monday the 18<sup>th</sup> February, 2019 at 11:00 hrs.**

**Sd/-**

Central Project Coordinator  
High Court of Manipur